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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 11955/2019, CM APPLs. 17715/2020 & 29916/2021

JASMINDER SINGH SIKKA AND ANR.Petitioners

Through: Mr. Shohit Chaudhry, Advocate.

versus

DIRECTOR OF EDUCATION AND ANR.Respondents

Through: Mr. Abhinav Sharma and Ms. Avsi

Malik, Advocates for DOE. Mr. Amitesh Kumar, Ms. Priti

Kumari and Mr. Mrinal Kishor,

Advocates for Amity University.

+ <u>W.P.(C) 11969/2019 & CM APPL. 29915/2021</u>

JASMINDER SINGH SIKKA AND ANR.Petitioners

Through: Mr. Shohit Chaudhry, Advocate.

versus

GOVERNMENT OF NCT OF DELHI AND ORS.....Respondents

Through: Mr. Abhinav Sharma and Ms. Avsi

Malik, Advocates for DOE. Mr. Amitesh Kumar, Ms. Priti

Kumari and Mr. Mrinal Kishor,

Advocates for Amity University.

CORAM:

HON'BLE MR. JUSTICE DINESH KUMAR SHARMA

ORDER

% 12.02.2025

The pleadings are complete in both the petitions. Written submissions have been filed.

List for final hearing on 05.05.2025 at 2:30 P.M.

DINESH KUMAR SHARMA, J

FEBRUARY 12, 2025/MR/NA